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Tamil Nadu (Fixation Of Commission To Department Of Posts) Rules, 2004

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Tamil Nadu (Fixation Of Commission To Department Of Posts) Rules, 2004

1. Short Title :-

These rules may be called-- The *Tamil Nadu (Fixation of Commission to Department of Posts) Rules, 2004.

2. Commencement :-

These rules shall come into effect from the 1st day of October 2003.

3. Rate Of Commission To The Department Of Posts :-

The rate of commission to be allowed to the Department of Posts for sale of Revenue stamps is as specified in the table below:-Table

	Rate of Commission	With effect from
1.	3%	1-10-2003
2.	6%	1-10-2004
3.	10%	1-10-2005

^{*}Amended as per the Notification No. 58152/C2/2004, pub.in T.N.G.Gaz., Extra., No.2, dt. 3-1-2005 in P.II, S.1.